

## **AFFIDAVIT**

I, \_\_\_\_\_ S/D/W/o \_\_\_\_\_ R/o \_\_\_\_\_ working  
in the establishment of District & Sessions Judge (HQs), Delhi posted in the  
court/branch \_\_\_\_\_ Emp. Code \_\_\_\_\_ do  
hereby solemnly affirm and state the following:-

1. That I am citizen of India.
2. I have applied for the post of Process Server.
3. That till date I am not involved in any gross violence in Driving anywhere in  
India.

**DEPONENT**

### **VERIFICATION:**

Verified at Delhi on \_\_\_\_\_ that the contents of this affidavit are  
true and correct to the best of my knowledge and belief and nothing has been  
concealed therefrom.

**DEPONENT**

**NOTE:** 1. Affidavit should be on Non-judicial stamp paper of Rs.10/-  
2. Affidavit should be attested by Notary Public.